NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2014 CA No.163/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Mr. Sunilkumar Mandve

V/s.

M/s. Vidarbha Soya Milk Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Of M. S. Bhondag Adv.

V F. VERMA for for for once or V forme

Nameetkuman Beyong

Chairman

V; darbha Soyamilk At Itd.

V; darbha Soyamilk At Itd.

<u>ORDER</u>

TCP No.49/397-398/CLB/MB/MAH/2014

- 1. The Learned Representatives of both the sides are present.
- 2. The matter was enlisted for final hearing, however, due to shortage of time cannot be proceeded.
- 3. Adjourned to 7th March, 2017. Date is duly communicated to both the sides for final hearing (First on Board).

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

23rd February, 2017.